

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1504**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

CROWD MANAGEMENT SYSTEM

1504. SHRI NINONG ERING:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports that Crowd Management Systems have failed repeatedly and frequently in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has taken any steps to create awareness among the people regarding crowd management and if so, the details thereof; and

(d) the steps taken by the Government to provide crowd management training to police personnel?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): 'Public Order' and 'Police' being State subjects, the State Governments are responsible for crowd management during important events or at places of high foot fall. There have been instances when the crowds have turned violent due to various reasons.

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The Central Government issues advisories to the State Governments concerned from time to time based on the inputs of security agencies emphasizing the need to manage large gatherings and suggesting various measures which, inter-alia, include proper access control procedure/system at every entry/exit point; sufficient deployment of force, establishing sound alert system; regular training of staff etc.

(c): The Law Enforcement Agencies, as a well established practice, hold briefing meetings with the organizers of the events to assess the requirements and inform them about the precautionary measures they are required to take.

(d): Crowd management is a standard subject in the training courses of police personnel of various ranks.
